

CORRIGENDUM FOR THE ATTENTION OF THE PROSPECTIVE RESOLUTION
APPLICANTS OF HIMALAYAN VEGEFRUIT LIMITED
UNDERGOING CORPORATE INSOLVENCY RESOLUTION PROCESS

With reference to the Form G issued in accordance with the Insolvency and Bankruptcy Code 2016 and Insolvency & Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016 and published on the website of Himalayan Vegefruit Limited himalayanvegefruit.ibc2016.net and in the newspaper Financial Express, Punjabi Jagran and Amar Ujala on March 11, 2023, the last date for submission of expression of interest has been extended and the same stands amended and restated as under-

S.No.	Particulars	As per Form-G dated 11.03.2023	Extended Dates
1	Last date for receipt of expression of interest	26/03/2023	14/04/2023
2	Date of issue of provisional list of prospective resolution applicants	05/04/2023	24/04/2023
3	Last date for submission of objections to provisional list	10/04/2023	29/04/2023

CORRIGENDUM TO THE FORM-G

FORM G (Re-issue)		
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	HIMALAYAN VEGEFRUIT LIMITED CIN No.U15134CH1993PLC013679
2.	Address of the registered office	1536, SECTOR- 33 D, Chandigarh- 160033
3.	URL of website	<u>himalayanvegefruit.ibc2016.net</u>
4.	Details of place where majority of fixed assets are located	P. O. Shambhu, Tehsil Rajpura (PB).
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Not Available
7.	Number of employees/ workmen	Company is not in operations as on CIRP date i.e. 10.01.2023 and there are no employee and

		workmen.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to cirp.himalayan@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to cirp.himalayan@gmail.com
10.	Last date for receipt of expression of interest	14/04/2023 (Original Date: 26/03/2023)
11.	Date of issue of provisional list of prospective resolution applicants	24/04/2023 (Original Date: 05/04/2023)
12.	Last date for submission of objections to provisional list	29/04/2023 (Original Date: 10/04/2023)
13.	Process email id to submit EOI	cirp.himalayan@gmail.com



Priya Bhushan Sharma

Resolution Professional

In the Matter of M/s Himalayan Vegefruit Limited

Regn .No. IBBI/IPA-001/IP-P00351/2017-2018/10652

Regd. Add.:1299, Sector 15-B, Chandigarh, 160015

Email Id: bhushansharma@hotmail.com, cirp.himalayan@gmail.com

Registered Mobile No. 98780-29920, 77194-02001

Address for correspondence: S.C.O No 818, N.A.C Manimajra, U.T, Chandigarh-160101

Date: 07/04/2023

Place: Chandigarh